

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3260**

TO BE ANSWERED ON THE 29TH MARCH, 2023/ CHAITRA 8, 1945 (SAKA)

CONVICTS AWAITING DEATH PENALTY

3260 SHRI S NIRANJAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many convicts are awaiting death penalty in the country and for how long, the details thereof, State-wise and caste-wise;

(b) how many death penalty cases have been pardoned and commuted in the last five years, the details thereof, State-wise and caste-wise; and

(c) how many of these convicts are suffering from mental illnesses and how many have committed suicide or attempted one in the last five years, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) and (b): The National Crime Records Bureau compiles prison statistics reported to it by the States and Union Territories and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2021. State/Union Territory-wise number of prisoners sentenced to death in the jails of the country, as on 31st December, 2021, are given in Annexure-I. State/Union Territory-wise number of prisoners whose death sentence has been commuted to life imprisonment during the last five years are given in Annexure-II. Caste-wise data in this regard is not available centrally.

(c): Specific data in this regard is not available centrally.

State/Union Territory-wise number of prisoners sentenced to death in the jails of the country as on 31st December, 2021

Sl. No	State/UT	Number of prisoners sentenced to death
1	ANDHRA PRADESH	13
2	ARUNACHAL PRADESH	0
3	ASSAM	8
4	BIHAR	46
5	CHHATTISGARH	8
6	GOA	0
7	GUJARAT	8
8	HARYANA	16
9	HIMACHAL PRADESH	3
10	JHARKHAND	31
11	KARNATAKA	27
12	KERALA	17
13	MADHYA PRADESH	39
14	MAHARASHTRA	44
15	MANIPUR	3
16	MEGHALAYA	0
17	MIZORAM	0
18	NAGALAND	0
19	ODISHA	11
20	PUNJAB	10
21	RAJASTHAN	18
22	SIKKIM	0
23	TAMIL NADU	17
24	TELANGANA	6
25	TRIPURA	4
26	UTTAR PRADESH	67
27	UTTARAKHAND	18
28	WEST BENGAL	37
29	A & N ISLANDS	0
30	CHANDIGARH	0
31	D N H & DAMAN DIU	0
32	DELHI	12
33	JAMMU & KASHMIR	9
34	LADAKH	0
35	LAKSHADWEEP	0
36	PUDUCHERRY	0
	TOTAL	472

State/Union Territory-wise number of prisoners whose death sentence has been commuted to life imprisonment during the last five years

Sl. No	State/UT	Number of prisoners whose death sentence was commuted to life imprisonment
1	ANDHRA PRADESH	5
2	ARUNACHAL PRADESH	0
3	ASSAM	3
4	BIHAR	30
5	CHHATTISGARH	4
6	GOA	0
7	GUJARAT	18
8	HARYANA	6
9	HIMACHAL PRADESH	0
10	JHARKHAND	11
11	KARNATAKA	19
12	KERALA	5
13	MADHYA PRADESH	46
14	MAHARASHTRA	35
15	MANIPUR	0
16	MEGHALAYA	0
17	MIZORAM	0
18	NAGALAND	0
19	ODISHA	1
20	PUNJAB	4
21	RAJASTHAN	30
22	SIKKIM	0
23	TAMIL NADU	11
24	TELANGANA	1
25	TRIPURA	7
26	UTTAR PRADESH	32
27	UTTARAKHAND	0
28	WEST BENGAL	19
29	A & N ISLANDS	0
30	CHANDIGARH	0
31	D N H & DAMAN DIU +	0
32	DELHI	2
33	JAMMU & KASHMIR *	1
34	LADAKH	0
35	LAKSHADWEEP	0
36	PUDUCHERRY	0
	TOTAL	290

+ combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2017 -2019.

* data of erstwhile Jammu & Kashmir State including Ladakh for 2017-2019.